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BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/3594/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 21st June, 2018.

Sub:- **Casual Leave along with permission to leave station.**

Ref:- Your letter No. JHD.-1/2018/10/1764, dtd. 19.06.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 21.06.2018 along with station leave permission from the evening of 20.06.2018 till the morning of 22.06.2018 has been granted/~~rejected~~.

You are also allowed to hand over the charge of your Court and Office to the Civil Judge & Asstt. Sessions Judge, Hailakandi .

Yours faithfully,

JOINT REGISTRAR (VIGILANCE)

Rds
20.6.18